

(iii) 10 per cent on the basis of tax effort;

(iv) 10 per cent for special problems of States.

6. The amount of Rs. 1600 crores expected to be released for the three years 1980—83 as a result of modification/discontinuance of the Centrally sponsored schemes is being distributed among the 14 non-special category States on the basis of the Income Adjusted Total Population (IATP) formula i.e. in the proportion of the population of each State multiplied by the inverse of the per capital income.

7. Rs. 1355 crores has been kept apart for the five years 1980—85 for allocation to hill and tribal areas and the programme of the north-Eastern Council. Central assistance for hill areas is allocated on the basis of population and area and for tribal areas on the basis of tribal population, geographical area covered by such population and the level of development of the area in different States. The additional Central assistance of Rs. 1450 crores provided to States executing projects which are aided by World Bank/IDA and other foreign donors is given at the rate of 70 per cent of the external aid disbursements for State Plan schemes.

8. During 1980-85, a special Central assistance of Rs. 600 crores has also been provided to the States for their special component Plans for the Scheduled Castes.

#### Reappointment of Probationary Inspectors in GIC

6243. SHRI AJIT KUMAR SAHA:

Will the Minister of FINANCE be pleased to state:

(a) whether the General Insurance Corporation Co. Ltd., Eastern Region, Calcutta has refused to re-appoint Probationary Inspectors even though some vacancies do exist

(b) whether earlier such yearly re-appointments used to be made when

the preliminary conditions were fulfilled;

(c) whether these probationary Inspectors have already fulfilled those preliminary conditions; and

(d) if so, the reasons why have they not been re-appointed in consonance with the past practice?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d): In the General Insurance Industry, an Inspector is appointed on probation for a period of 12 months. During this period he is expected to develop business and procure premium income for the company according to certain norms. In suitable cases, his probation period can be extended to give him further time to come up to the standard laid down. In case, however, the probationary Inspector is unable to come upto the mark, his services are dispensed with. The question of re-appointment after termination does not arise.

Those Inspectors who fulfil the business norms and pass the requisite departmental examination are absorbed on a regular basis by the Company.

#### Export of Rice

6244. SHRI MOHAN LAL PATEL: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of rice with value exported during the last five years, year-wise;

(b) the names of the countries to whom exported;

(c) whether agreement has been made for the export of rice for the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) and (b) A statement is attached.

(c) and (d) An agreement was signed with the U.S.S.R. on 19th June 1980 for the supply of upto 500 lakh tonnes of rice. The supply is to be completed by 30-6-1981.

## Statement

Year	EXPORT OF RICE					
	Basmati Rice		Other Rice		Total	
	Quantity	Value	Quantity	Value	Quantity	Value
1975-76	34280.0	1304.13	..	..	34280.0	1304.13
1976-77	20820.0	612.30	..	..	20820.0	612.30
1977-78	10000.0	283.18	42200.0	863.91	52260.0	1147.09
1978-79	67100.0	3153.01	43400.0	718.30	110500.0	3871.31
1979-80*	47420.0	2587.19	523180.0	10463.74	570600.0	13050.93
1980-81*	63035.9	3525.43	286277.0	7000.33	349312.9	10525.76

(April '80-January '81)

\*Provisional.

(b) Rice was exported to Dubai, Ethiopia, Fizi Island, France, German Federal Republic, Hongkong, Italy, Japan, Kuwait, Malaysia, Vietnam, Mauritius, Oman, Reunion Island, Saudi Arabia, Seychelles, Singapore, Somalia, Arab Republic of Egypt, United Kingdom, U.S.A. Canada, Indonesia, Iraq, Phillipines, Australia, Bahrain, Belgium, Czechoslovakia, Denmark, Iran, Lebanon, Malawi, New Zealand, Nigeria, Qatar, Sri Lanka, Sweden, Thailand, U.A.E., Peoples Democratic Republic of Yemen.

### Discovery of Minerals in Kalahandi, Orissa

6245. SHRI RASA BEHARI BEHERA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that mineralised zone containing minerals like lead, Zinc, Copper, Manganese, Bauxite and valuable stones have been found in Kalahandi District of Orissa;

(b) if so the details thereof; and

(c) whether an estimate of mineral wealth has been made and if so, the details thereof?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c): About 67 million tonnes of bauxite with aver-

age 42.35 per cent Alumina and 4.55 per cent Silica and 139 million tonnes of baukrite with 42 to 47 per cent Alumina and 2.3 to 2.7 per cent Silica have been estimated from the Kalapat Plateau in Kalahandi District and the Lanjigarh and Silimalj areas in the bordering region of Koraput and Kalahandi districts respectively. No Copper or zinc prospect has so far been noted. Only specks of Galena (Lead ore) have been noted in old pits near Baminimunda. The Manganese mineralisation of the Kutunga-Nishikhal belt of Koraput district extends North-Eastwards to the South-Eastern border of Kalahandi district. Besides, occurrences of Graphite have been recorded near Dengsurgi, Komna, Bilianjore, Baghmunda, Babupali, Gandamerang and Suklimurj localities in the Kalahandi district. Incidences of rare crystals